

SPECIAL BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/168(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS WOFIN LEASING AND FINANCE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Operational Liquidator
Mr. Jayesh Corasia, Adv.]

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **17.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**